

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-15/2013(Pt)/4079/A

From :- Shri Kaushik Kumar Sharma,
Jt.Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri Abhijit Bhattacharyya,
District & Sessions Judge,
Dima Hasao, Haflong .

Dated Guwahati, the 5th November, 2020

Sub:- **Casual leave with station leave permission.**

Ref:- Your letter No.DJ/DH/I-1/2020/1865 /Estt, dtd.05.11.2020

Sir,

With reference to the above, I am directed to inform you that you have been granted casual leave for three days on 12.11.2020, 16.11.2020 and 17.11.2020 along with station leave permission from the late afternoon of 11.11.2020 (after completion of Court works) till the evening of 17.11.2020. Further, your prayer for cancellation of casual leave on 05.11.2020, 06.11.2020 & 07.11.2020, has been accepted.

The Civil Judge cum Assistant Sessions Judge, Dima Hasao and in her absence the next senior most Judicial officer at the station will remain in charge of your Court and office during your absence.

Yours faithfully,

Sd/-

JT. REGISTRAR (VIGILANCE)

Memo NO.HC.VII-15/2013(Pt)/4080/A, dated

Copy to:

1. The Project Manager, Gauhati High Court.


JT. REGISTRAR (VIGILANCE)

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